

gard to Employees Provident Fund Scheme implemented by the Bihar State Electricity Board; and

(c) if so, the reasons therefor?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) All the power houses, meter relay and testing sub-stations of the Board which are factories have been covered under the Employees' Provident Funds Act, 1952 and the Employees' Provident Funds Scheme, 1952 framed under the said Act is being complied with by the Board in respect of such units. As regards the other units of the Board which are not covered under the Act, the Board has framed its own Provident Fund Scheme.

(b) and (c). Do not arise.

National Highways

1392. Shri Sivamurthi Swamy: Will the Minister of Transport be pleased to state:

(a) the number of miles of National Highways constructed so far in the country State-wise;

(b) the number of National Highway bridges completed during the Third Five-Year Plan so far across the rivers; and

(c) the amount spent for the maintenance of National Highways State-wise during the Third Plan so far?

The Minister of Transport (Shri Raj Bahadur): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-3628/64].

Lemon Grass Oil

1393. { **Shri Imbichibava:**
Shri Umanath:
Shri M. N. Swamy:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it has been brought to the notice of Government that a large number of peasants in the high ranges of Kerala cultivating lemon grass oil are facing unemployment and starvation due to the lack of

marketing facilities and low price of the produce; and

(b) if so, the steps Government propose to take to improve the situation?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) and (b). The information has been called for from the Government of Kerala and will be placed on the Table of the Sabha as soon as it is received.

पोप द्वारा गेहूँ का उपहार

1394. { **श्री विश्वनाथ पांडेय :**
श्री श्रीकार लाल बेरवा :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि महामान्य पोप पाल षष्ठम ने भारत के गरीबों को एक लाख डालर का गेहूँ उपहार के रूप में भेजा है; और

(ख) यदि हाँ तो उसके वितरण के लिये सरकार क्या व्यवस्था कर रही है ?

खाद्य तथा कृषि मंत्रालय में उपमंत्री (श्री दा० रा० चव्हाण) : (क) महामान्य पोप पाल षष्ठम ने अन्तर्राष्ट्रीय यूनेस्को काँग्रेस के 38वें अधिवेशन जो कि बम्बई में 28 नवम्बर, 1964 को हुआ था, में सभी समुदायों के गरीब और जरूरतमन्द लोगों में बांटने के लिए 1674 बड़े टन गेहूँ उपहार रूप में दिया था।

(ख) यह गेहूँ अन्तर्राष्ट्रीय यूनेस्को काँग्रेस संगठन को वितरण के लिए दे दिया गया।

Welfare of Backward Classes

1395. Shri Y. S. Chaudhary: Will the Minister of Social Security be pleased to state: